

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:970

ANSWERED ON:07.12.2004

CRITERIA FOR SELECTION OF TOWNS UNDER AUWSP

Meghwal Shri Kailash;Patil Shri Prakash V.;Reddy Shri Karunakara G.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the criteria for selection of towns under the Accelerated Urban Water Supply Programme;
- (b) whether the Union Government has received various proposals for improving the water and sewerage disposal system in various cities from State Governments for approval during the last three years and current year;
- (c) if so, the details thereof, State-wise;
- (d) the details of the proposals approved so far by the Union Government particularly the proposals pertaining to Rajasthan;
- (e) the details of proposals pending/rejected, State-wise;
- (f) the time by which the pending proposals are likely to be cleared;
- (g) whether more amount has been demanded by any State Government, particularly by the Government of Karnataka under the AUWSP; and
- (h) if so, the reaction of the Union Government in this regard?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a): As per guidelines of the ongoing Centrally Sponsored Accelerated Urban Water Supply Programme (AUWSP), the small towns having population less than 20,000 (categorized as class IV,V & VI) as per 1991 census, having per capita water supply less than 70 litres per day are eligible for central assistance under the programme.

The priority for the towns is decided by State Level Selection Committee (SLSC) constituted under the chairmanship of State Secretary in-charge of urban water supply based on the following parameters:

- (a) very low per capita supply;
- (b) very distant or deep water source;
- (c) drought prone areas;
- (d) excess salinity, fluoride, iron content in the water source;
- (e) high incidence of water borne diseases.

(b)to(d): Union Government has received various proposals for improving the water and sewage disposal system from State Governments. Assistance for sewerage projects is not covered under the programme and are returned to State Government for implementing the same through State budgetary resources. The State-wise list of project proposals including the State of Rajasthan approved by the Ministry of Urban Development under AUWSP during the last 3 years and the current year till date is given at Annexure-I.

(e): The list of project proposals received from different State Governments which could not be considered for approval under AUWSP and which were returned to the States is given in Annexure-II. The State-wise list of pending schemes under consideration are given in Annexure-III.

(f): Technical approval of the projects depends the techno-economic feasibility, availability of funds under AUWSP, furnishing of Utilisation Certificates by the States for the central funds released to them in the previous years, provision of counter-part State share by the States and submission of quarterly physical and financial progress reports by them. It is not possible to indicate any time frame in this regard.

(g)&(h): The Ministry has not received any specific request from the State Governments including Karnataka for more funds under AUWSP during the current financial year.

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA USQ.NO. 970 FOR 07.12.2004.

ANNEXURE-I

AS ON 30.1.2004

ACCELERATED URBAN WATER SUPPLY PROGRAMME (AUWSP)

S. NO.	NAME OF STATE	SCHEME APPROVED FROM 2001-02 TO TILL DATE	
		NO.	ESTT. COST (Rs. Lakhs)
1.	ANDHRA PRADESH	22	4365.85
2.	ARUNACHAL PRADESH	1	496.62
3.	ASSAM	6	2818.72
4.	BIHAR	15	2389.13
5.	CHATTISGARH	24	2398.76
6.	GOA	2	301.22
7.	GUJARAT	32	3108.68
8.	HARYANA	12	2990.42
9.	HIMACHAL PRADESH	4	1482.49
10.	JAMMU & KASHMIR	1	867.80
11.	JHARKHAND	-	-
12.	KARNATAKA	13	6472.05
13.	KERALA	7	2336.74
14.	MADHYA PRADESH	45	5938.88
15.	MAHARASHTRA	8	2823.56
16.	MANIPUR	9	1218.53
17.	MEGHALAYA	-	-
18.	MIZORAM	1	186.28
19.	NAGALAND	-	-
20.	ORISSA	9	2102.74
21.	PUNJAB	2	201.84
22.	RAJASTHAN	26	4984.21
23.	SIKKIM	1	335.88
24.	TAMIL NADU	36	4604.10
25.	TRIPURA	4	1120.91
26.	UTTAR PRADESH	177	14149.00
27.	UTTARANCHAL	8	1326.44
28.	WEST BENGAL	11	2077.09
TOTAL:		476	71097.94

ANNEXURE-II

AS ON 30.11.2004

ACCELERATED URBAN WATER SUPPLY PROGRAMME (AUWSP)

S. NO.	NAME OF STATE	SCHEME RETURNED TO STATES	
		NO.	ESTT. COST (Rs. Lakhs)
1.	ANDHRA PRADESH	-	-
2.	ARUNACHAL PRADESH	-	-
3.	ASSAM	-	-
4.	BIHAR	-	-
5.	CHATTISGARH	4	647.14
6.	GOA	1	6.04
7.	GUJARAT	7	448.75
8.	HARYANA	-	-
9.	HIMACHAL PRADESH	-	-
10.	JAMMU & KASHMIR	7	3068.28
11.	JHARKHAND	-	-
12.	KARNATAKA	-	-

13.	KERALA	2	455.00
14.	MADHYA PRADESH	11	1750.53
15.	MAHARASHTRA	3	373.01
16.	MANIPUR	-	-
17.	MEGHALAYA	-	-
18.	MIZORAM	-	-
19.	NAGALAND	-	-
20.	ORISSA	-	-
21.	PUNJAB	1	82.06
22.	RAJASTHAN	5	673.56
23.	SIKKIM	-	-
24.	TAMILNADU	1	131.00
25.	TRIPURA	-	-
26.	UTTAR PRADESH	14	753.99
27.	UTTARANCHAL	1	37.80
28.	WEST BENGAL	1	114.45

	TOTAL:	58	12541.61

ANNEXURE-III

AS ON 30.11.2004

ACCELERATED URBAN WATER SUPPLY PROGRAMME

S. NO.	NAME OF STATE	SCHEME PENDING AND ARE UNDER ADVANCED STAGE OF CONSIDERATION	
		NO.	ESTT. COST (Rs. Lakhs)

1.	ANDHRA PRADESH	-	-
2.	ARUNACHAL PRADESH	-	-
3.	ASSAM	4	4034.8
4.	BIHAR	7	1068.04
5.	CHATTISGARH	1	74.40
6.	GOA	1	551.18
7.	GUJARAT	19	3168.36
8.	HARYANA	4	1013.46
9.	HIMACHAL PRADESH	4	427.38
10.	JAMMU & KASHMIR	16	6442.49
11.	JHARKHAND	5	1271.69
12.	KARNATAKA	5	1890.30
13.	KERALA	1	294.26
14.	MADHYA PRADESH	11	2001.68
15.	MAHARASHTRA	10	5465.53
16.	MANIPUR	-	-
17.	MEGHALAYA	-	-
18.	MIZORAM	-	-
19.	NAGALAND	1	1260.27
20.	ORISSA	2	641.19
21.	PUNJAB	6	722.99
22.	RAJASTHAN	12	4167.13
23.	SIKKIM	1	300.22
24.	TAMILNADU	9	709.05
25.	TRIPURA	1	620.00
26.	UTTAR PRADESH	4	291.31
27.	UTTARANCHAL	2	498.44
28.	WEST BENGAL	2	132.11

	TOTAL:	128	37045.76
